

No. A-32011/ 11/ 2010-AD II  
Government of India  
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5<sup>th</sup> Floor  
New Delhi, Dated: *AM* July, 2012

Office Memorandum

**Subject: Approval of the recommendations of remaining items in DPC Mumbai dated 4.5.2012.**

The undersigned is directed to refer to the Minutes of the DPC meeting as contained in the RD Mumbai's letter No. RD/1(94)/540 dated 4.5.2012 and to convey the following approval of the competent authority:

**MACP to Steno(s) in Group B grade pays**

(i) 3<sup>rd</sup> MACP in GP. Rs 4800/- w.e.f 2.2.2012 to Smt. Girija Rajagopal, Steno Gr.I in RD Mumbai.

2. The DPC recommendations are based on the vigilance status of 4.5.2012. Before, issuing promotion/MACP orders, RD Mumbai, has to ensure, that all the mentioned officers are clear from vigilance angle, on the effective date of their benefits. The fact, which is the basis of DPC recommendations, may also be re-verified from service books, before orders.

Encl. As above

*AM*  
4/7/12  
(R.K Pandey)

Under Secretary to the Government of India  
Ph: 23383507

**RD Mumbai**

✓ Copy to : EG Cell, MCA for loading in employees corner (ACP/MACP).